

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

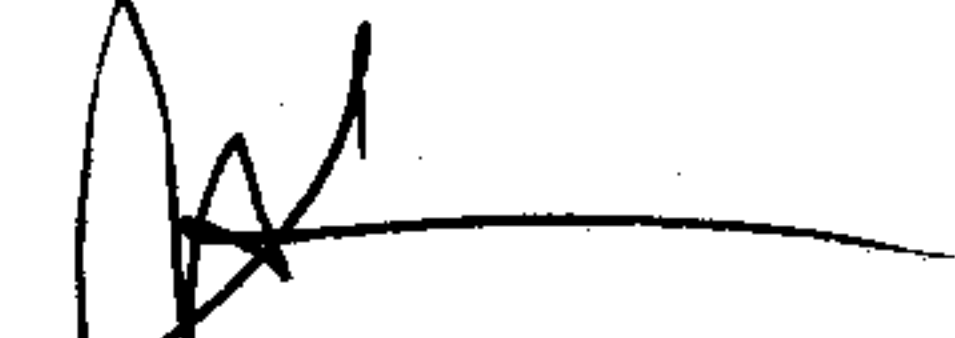
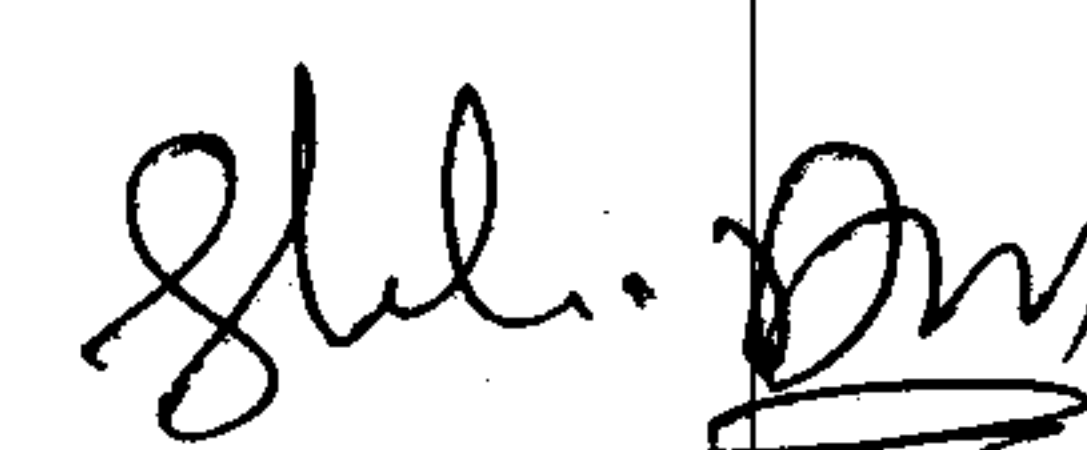
C.P. (I.B) No. 141/9/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017**

Name of the Company: **Contech Engineers Pvt Ltd.**
V/s.
Wind World (India) Ltd

Section of the Companies Act: **Section 9 of the Insolvency and Bankruptcy Code**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANIP A. GANDHI	ADVOCATE	RESPO.	
2.	MAHESH KUMAR S	ADVOCATE	Respondent.	
3.	Pratik Thakkar	Advocate	Operational creditor	
4.	Dhruvil Shah	PCS	Operational creditor	

ORDER

Learned PCS Mr. Dhruvil Shah with Learned Advocate Mr. Pratik Thakkar present for Operational Creditor/Petitioner. Learned Advocate Mr. Mahesh Kumar S. with Learned Advocate Mr. Anip Gandhi present for Respondent.

Petitioner filed documents.

Respondent counsel requested time.

List the matter on 10.01.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 20th day of December, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL